[Translation]

## Committee to Examine Existing Recruitment Scheme

1052. SHRI HARISH PAL: Will the PRIME MINISTER be pleased to state:

- (a) whether Satish Chander Committee which was appointed to go into all aspect of the existing schemes of recruitment and improve upon the selection process has submitted its report to Government;
  - (b) if so, the main recommendations of

the Committee; and

(c) the steps being taken by Government to implement the recommendations?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) Yes, Sir.

(b) and (c). The recommendations made by the Committee have been brought to the notice of the Cadre Controlling Authorities of the Services, recruitment to which is made through the Civil Services Examination. A gist of the main recommendations contained in the report is given in the Statement. The report in under examination in Government.

## **STATEMENT**

Main Recommendations Contained in the Report of Prof. Satish Chandra Committee

## SI. No. Gist of recommendations/conclusions

- 1. The S.C./S.T. candidates who qualify in general merit list without having availed of age concession and concession in terms of chances should be treated as general candidates and should not be set off against reserved quota.
- 2. Some of the Group 'A' Services and the Group 'B' Services should be delinked from the Civil Services Examination.
- Doctors and Engineers should continue to be eligible to appear at the Civil Services
   Examination.
- 4. An Essay paper of 200 marks should be introduced in the Main Examination. Candidates could be allowed to answer this paper in English or any one of the Indian Languages included in Eighth Schedule to the Constitution.
- 5. The following optional subjects should be deleted from the syllatus for the Main Examination:

French

German

Russian and Chinese